

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 363/MP/2023

Subject : Petition for seeking in principle approval of additional capital expenditure for Renovation and Augmentation of T&D Network (Phase-I) in the Eastern Region.

Petitioner : DVC

Respondents : WBSEDCL & Anr.

Date of Hearing : **20.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Ashutosh K Srivastava, Advocate, DVC

Record of Proceedings

At the outset, the learned counsel for the Petitioner requested for time to file the additional information sought for vide ROP of the hearing dated 13.3.2024. This request was accepted by the Commission.

2. None appeared for the Respondents.
3. The Commission, after hearing the learned counsel for the Petitioner, directed it to file the said additional information on or before **23.8.2024** after serving a copy to the Respondents. The Respondents shall file the reply by **16.9.2024**, after serving a copy to the Petitioner, who may, thereafter file a rejoinder, if any, by **30.9.2024**.
4. The matter shall be listed for hearing on **8.10.2024**.

By order of the Commission

**Sd/-
(Deepak Pandey)
Assistant Chief (Law)**

